NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 343/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE PARTIES: Travel Food Services Kolkata Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. PRADEEP Practioning

KUMAR Company

PURWAR Secretary

ORDER CSP No.343/441/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- 2. Adjourned to 16.11.2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

M.K. Shrawat Member (Judicial)

Dated: 06.10.2017

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